Name of the corporate debtor: HINDUSTAN ECO-TECH PRIVATE LIMITED. Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

CI		-	C 1 '	l c	e 1 ·		Ι		nount in ()	l n
Sl.	Category of creditor		ry of claims		y of claims	Amount of		Amount of	Details	Remar
No.		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	claims not admitted	claims under verificati on	in Annexure	ks, if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belongingto any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	3	42,05,14,835.1 5	3	42,05,14,835.15	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	3	5,67,50,486	1	68,53,927	0	0	4,98,96,559	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	6	47,72,65,321.2	6	47,72,65,321.2	0	0	4,98,96,559		

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Annexure-1 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.			of claim			of claim itted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi tor	2	claimed	Amount of claim admitted	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt Clai m	Mutual		under verifica- tion	•
							NIL						

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Annexure-2 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name	Detai	ils of		Det	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a		·
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		_		admitted		by	party?	CoC		may be			
						guarantee				set-off			
							NIL						
										_			

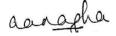


Annexure –3 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre- ditor		tails of receive d	Amoun Natur Amount Amount Whether						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amount claimed	tof claim admitt e d	Natur e of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% votin g share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
1	The Vishwesh war Sahakari Bank Limited	07-08- 2023	17,77,68,235.2	5.2	Term Loan, Cash Credit, FITL, interest, penal interest, expenses	100%	No	No	42.28	0	0	0	0	
2	The Maharashtr a State Co- Op Bank Ltd.	2023			Working capital cash credit, interest, penal interest, expenses	100%	No	No	22.09	0	0	0	0	
3	Rajaramba pu Sahakari Bank Ltd., Peth	07-08- 2023	14,98,38,366.9	14,98,38,36 6.95	Machinery, Industry, Hypothecati on, FITL, interest, penal interest, expenses	100%	No	No	35.63	0	0	0	0	
	Total		42,05,14,8 35.15	42,05,14 ,835.15					100			0		



Annexure – 4 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

												(1 Infount 1	
Sl. No.	Name of cre-		ils of eceived		Detail	ls of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt		Amount of claim admitted	of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
				•		•	NII	_					

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Annexure – 5 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorized	Name of	Details o			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
							NI	L					

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Annexure – 6 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of uthorized of	Name empl		ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if Applicabl	gent claim	mutual dues, th at may be set- off	under verifica –tion	admitted	·
								e					
							NIL						

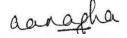
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Annexure – 7 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of operational creditors (Government dues)

(Amount in₹)

Details of	claimant			I	Details of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	Remarks,if any
Departme nt		Date of receipt	Amou nt claime d	Amount ofclaim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if Applicabl e	gent claim	mutual dues, th at may be set- off	under verifica –tion	admitted	
Deputy Commissione r of Income Tax	Govt. of India	08-08-2023	4,97,86,275			No	N.A.	0	0	4,97,86,275	0	
ESI Corporation Sub Regional Office Pune		08-08-2023	1,10,284	0	Contribution, interest and damages	No	N.A.	0	0	1,10,284	0	
Maharashrta State Electricity Distribution Company Limited	State Govt	09-08-2023	68,53,927		•	No	N.A.	0	0	0	0	
Total				68,53,927						4,98,96,559	0	
	Departme nt Deputy Commissione r of Income Tax ESI Corporation Sub Regional Office Pune Maharashrta State Electricity Distribution Company Limited	Departme nt Govern ment Deputy Govt. of India r of Income Tax ESI Govt. of India Govt. of India State Electricity Distribution Company Limited	Deputy Commissione r of Income Tax ESI Corporation Sub Regional Office Pune Maharashrta State Electricity Distribution Company Limited Total Date of receipt 08-08-2023 08-08-2023 08-08-2023 09-08-2023	Departme nt Govern ment Glaime d Claime d Govt. of Claime d Govt. of India For Govt. of Govt.	Departme nt Govern ment Govern	Deputy Commissione ro of India ESI Corporation Sub Regional Office Pune Maharashrta State Electricity Distribution Company Limited Total Covern ment Date of receipt nt nt of Amount claime admitted nt claime admitted nt of claim admitted	Departme nt Claim received Date of receipt Date of receipt Nature of claim admitted Nature	Claim received Claim received Claim receipt Claim Cl	Claim received Date of receipt Nature of claim admitted Nature of claim admitted Party? No N.A.	Claim received Date of receipt Nature of claim admitted Nature of claim party? No mutual dues, the set-off	Claim received Claim received Claim receipt Claim Claime Claime	Claim received Department Department



Annexure – 8
Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023;
List of creditors as on: 25 July 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre		of claim ived		Details	of claim adm	nitted			Amount of contin-	Amount of any			Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
							ľ	VIL						•
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Annexure – 9 Name of the corporate debtor: Hindustan Eco Tech Private Limited; Date of commencement of CIRP: 25 July 2023; List of creditors as on: 25 July 2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Name of cre		ails of received			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be	not admitted	under verifica- tion	
									set-off			
1				1		NIL						1

